

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 48(ND)16**  
**CA. NO.**

**CORAM:**


**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.05.2017**

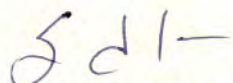
**NAME OF THE COMPANY: M/s. Sh. Anish Kumar V/s. M/s. Friends Flight Fares Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

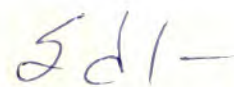
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	TANUJ ARORA	ADVOCATE	PETITIONER	

**Order**

None for the respondents. Though the petitioner had taken time to file a sur-joinder to the respondent's application CA No. 79 of 2016, they do not wish to file any. Be listed for final arguments in the CP on 4<sup>th</sup> September 2017.

  
[ S.K. MOHAPATRA ]  
MEMBER [T]

(Shipra Mittal)

  
[ INA MALHOTRA ]  
MEMBER [J]